

OA-455/96

Bindeshwar Singh

1/17/5 1996

Mr. M.D. Paswan, Registrar I/c

The defects noted under item no. 21 and 22 of the scrutiny report have not been removed. Put up on 7.6.1996 for removal of defects.

MPS.

*JK*  
( M.L. Paswan )  
Registrar I/c

2/7.6.96

Shri M.L.Paswan, Registrar I/c

Defects have not been removed. List on 10.7.96 for removing the defects.

SKS

*JK*  
( M.L.Paswan )  
Registrar I/c

3/10.7.96

Shri M.L.Paswan, Registrar I/c

Shri A.N.Jha, Junior counsel to Shri R.K.Jha, Senior counsel for the applicant is present. Defects have not been removed. List on 18.7.96 for removing the defects.

SKS

*JK*  
( M.L.Paswan )  
Registrar I/c

4/18.7.96

Shri. M. L. Paswan, Registrar Incharge.

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Learned Counsel for the applicant is present. Defects have not been removed. List on 06.08.96 for removing the defects.

PKL

( M. L. Paswan )  
Registrar I/C

5/24.9.96

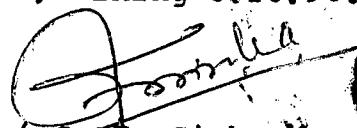
Sri. S. P. Sinha, Dy. Registrar I/C.

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The learned counsel for the applicant is present.

All defects removed. Let it be registered and placed before the Hon'ble Bench for hearing on admission, fixing 3.10.96.

PKL

  
S. P. Sinha  
Dy. Registrar I/C